

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 24th April, 2019

No. HCM/I-1/2017-Estt-II: 6807 In continuation of this High Court's earlier notification No. HCM/I-1/2017-Estt-II dated 19-02-2019, for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, the last date of bid submission and date for opening of technical bids is extended as there is want of enough bidders.

The last date for bid submission and date for opening of technical bids which was fixed for 25-04-2019 has been extended to 10-05-2019 at 4 pm.

Sd/-

Chairman, eTender Committee

Copy to:-

1. Central Project Coordinator, High Court of Manipur.
2. System Analyst, for uploading the same in the official website of this registry and in the website www.manipurenders.gov.in.
3. Superintendent, Establishment-II.